

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 113/9//HDB/2018
NAME OF THE COMPANY	Surya Jyoti Mills Pvt Ltd
NAME OF THE PETITIONER(S)	CHT (India) Pvt Ltd
NAME OF THE RESPONDENT(S)	Surya Jyoti Mills Pvt Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.V. Raman	Advocate	ramanadv18@gmail.com 9963101017	Raman

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri K.V. Raman, Ld. Counsel for the Petitioner.

Vakalat is not duly executed and learned Counsel wanted to take appropriate steps. Post the case on 26.03.2018.

Member (T)

Member (J)